

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No. 175/2014

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M

Name of the Company	Munindra Kumar & Ors-Vs-Bagaha Contractors Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Ms Swapna Choubey, Adv.
2) Mr. Sidhartha Sharma
3) Ms. Namrata Basu
4) Mr. Reetobroto Dutta
5) Mr. Somayadeep Sarkar

for
petitioners. *S. Dutta*
9/2/18
R. Dutta
9/2/18

S.No.120 – CP No.175/2014 – Munindra Kumar & Ors. Vs. Bagaha
Ccontractors Pvt. Ltd. & Ors.

ORDER

Ld. Counsel for the petitioners are present.

Ld. Counsel appearing for the Corporate Debtor prays for an adjournment.
Prayer is allowed.

Ld. Counsel for the respondent made a request for filing rejoinder to the reply filed by the petitioner. Prayer is allowed. Rejoinder may be filed within two weeks with a copy in advance to the opposite party.

List on 21.03.2018.



Sd

(Jinan K.R.)
Member (Judicial)



Sd

(V.P. Singh)
Member (Judicial)